

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 175/241-242/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2017**

Name of the Company: **Entegra Ltd.**

V/s.

Shree Maheshwar Hydel Power Corporation Ltd. & Ors.

Section of the Companies Act: **Sections 241 and 242 of the Companies Act,
2013**

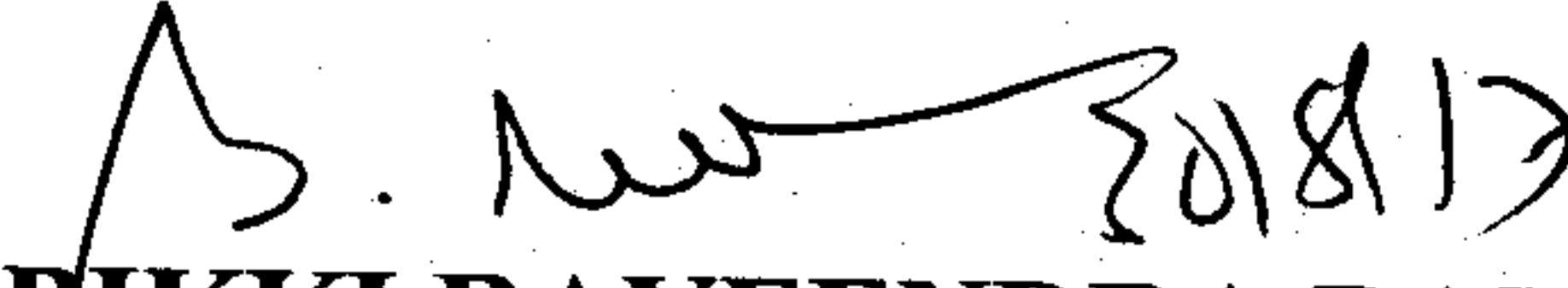
S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. UMEESH VED	PCS	Petitioner	Umesh Ved
2. SHARVIL P. MAJMUDAR	ADVOCATE	Respondent P.C.	SPM

ORDER

Learned PCS Mr. Umesh Ved present for Appellant. Learned Advocate Mr. Sharvil Majmudar present for Caveator (Power Finance Corporation).

Petitioner is directed to issue notice of date of hearing before admission to all the Respondents and shall file proof of service.

List the matter on 21.09.2017 for hearing before admission.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 30th day of August, 2017.